

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs

LOK SABHA
UNSTARRED QUESTION NO. 6198
TO BE ANSWERED ON 11.04.2017

SHAMING TAINTED COMPANIES

6198. SHRI BHAGWANTH KHUBA: PROF. PREM SINGH CHANDUMAJRA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether any suggestions have been received by the Government to name and shame tainted companies;
- (b) if so, the details thereof and the response of the Government thereto;
- (c) whether the Government has undertaken/proposes to undertake steps/ campaigns for creating awareness about such tainted companies among the consumers;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री
(श्री सी. आर. चौधरी)

THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) to (e) : No, Madam.
